

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO-1726
ANSWERED ON-09/03/2021

POWER GENERATION FROM WASTE

1726#. DR. KIRODI LAL MEENA

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the quantum of electricity presently being generated from garbage waste materials;
- (b) the State/Union Territory wise financial assistance provided by Government during last three years and year-wise details thereof; and
- (c) the steps taken/being taken by Government to encourage initiatives such as tie-ups with solid waste management companies, Municipal Corporations and Institutes of Technology to promote 'Waste-to-Energy' programmes?

ANSWER

THE MINISTER OF STATE (I/C) FOR NEW & RENEWABLE ENERGY, POWER and MoSfor SKILL DEVELOPMENT AND ENTREPRENEURSHIP

(SHRI R.K. SINGH)

(a) A total capacity of **299.94 MW** of Waste to Energy plants (exclusive of cogeneration projects) for electricity generation has been installed in the country, as on 28.02.2021.

(b) Year-wise, State-wise Central Financial Assistance (CFA) given by the Government during the last 3 years to developers under the **Programme on Energy from Urban, Industrial, and Agricultural Wastes/Residues** is at **Annexure-I**.

(c) The measures taken by Government to encourage initiatives to promote 'Waste-to-Energy' plants are given below:

i. A "**Programme on Energy from Urban, Industrial, Agricultural Wastes/Residues and Municipal Solid Waste**" for recovery of energy in the form of Biogas or Bio-CNG or Power from Urban, Industrial and Agricultural Waste / Residues is under implementation. Financial assistance is available for setting up of Waste to Energy plants under the programme. The programme is open for Urban Local Bodies / Municipal Corporations, registered private or public sector enterprises or organizations, as well as Energy Service Companies (ESCOs). Under the programme back ended Central Financial Assistance (CFA) is released after commissioning and successful performance testing of the project.

ii. Concessional custom duty certificates (CCDCs) are issued by the Ministry for Import of machinery and components required for initial setting up of projects for generation of Power & BioCNG from non- conventional materials namely agricultural, forestry, agro-industrial, industrial, municipal and urban waste, bio waste or poultry litter.

iii. This Ministry has prepared a list of institutes/organizations having expertise in the area of Waste to Energy for evaluation and validation of detailed projects report (DPR) which will help banks/FIs to appraise BioCNG projects under SATAT initiative of Ministry of Petroleum and Natural Gas.

iv. Must Run Status has been granted to power projects based on municipal solid waste.

**Reply to part (b) of the Rajya Sabha unstarred Question NO. 1726 for 09/03/2021
regarding “Power generation from waste”**

**“Details of Central Financial Assistance provided by Government for Power generation
plants under “Programme on Energy from Urban, Industrial, and Agricultural
Wastes/Residues”, as on 28.02.2021”**

(Rs in Crore)

SI	Name of State/UT	2017-18	2018-19	2019-20	Total
1	Delhi	5.50	-	-	5.50
2	Gujarat	0.04	-	-	0.04
3	Uttar Pradesh	0.55	-	-	0.55
	Total	6.09	-	-	6.09